

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: DR.VENKATA RAMAKRISHNA BADARINATH NANDHULA – HON’BLE MEMBER (J)

CORAM: SHRI.SANJAY PURI, - HON’BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 16 .11.2023 AT After Court-1 hearings**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	Company Petition IB/70/2021
NAME OF THE COMPANY	M.S. Laxman Rao & VBC Industries Ltd
NAME OF THE PETITIONER(S)	IFCI Ltd
NAME OF THE RESPONDENT(S)	M.S. Laxman Rao & VBC Industries Ltd
UNDER SECTION	95 of IBC

ORDER

Present: Ld. Counsel Mr. VVSN Raju for the Petitioner.
Ld. Counsel Ms. Mano Ranjani for the Respondent.

Resolution Professional to be appointed. **Matter is adjourned to 07.12.2023.**

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)